

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.401

**IA/1077/ND/2024, IA/6545/ND/2023,
IA/4758/ND/2022, IN IB/72/ND/2021**

IN THE MATTER OF:

Balaji Digital Solution Pvt Ltd

...

Applicant

Under Section 10 of IBC, 2016.

Order delivered on 22.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sajeve Deora, Adv. Harsh Gurbani

For the Respondent : Adv. Sajeve Deora, Adv. Harsh Gurbani in IA
-4758/2022

For the TCLS : Adv. Ekta Bhasin, Adv. Aastha Trivedi

For the Liquidator : Adv. Sashwat Parihar, Adv. Shaswat Anand, Adv.
Dhruva Vig, Adv. Deepanshu Badiwal, Adv. Shruti
Goyal, Mr. Rohit Sehgal, Liquidator in person

For Applicant in IA 6545/2024 : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Ankita Bajpai

For the RoC : Adv. Jyoti Khurana

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

IA/1077/ND/2024

Learned Counsel for the applicant is present and Learned Counsel for the Liquidator are present physically. Mr. Rohit Sehgal, Liquidator is present through video-conferencing. As per the order dated 07.03.2024, parties were directed to file written submissions and this Adjudicating Authority directed the Liquidator to postpone the e-auction scheduled on 08.03.2024 till 22.03.2024 and accordingly e-auction was postponed till 22.03.2024. Today, written submissions on behalf of the Applicant and the Liquidator are on

record. Order stands reserved. Liquidator is further directed to postpone the e-auction scheduled on 22.03.2024 till 10.04.2024.

IA/4758/ND/2022

Learned Counsel for the applicant is present and Learned Counsel for the respondents No. 1 & 2 are present physically. Mr. Rohit Sehgal, Liquidator is present through video-conferencing. Learned Counsel for the respondents No. 1 & 2 has submitted that reply-statement has been filed in the month of October 2023. It is observed that reply-statement is under scrutiny. Learned Counsel for the respondents No. 1 & 2 is directed to approach the Registry and take necessary steps for curing the defects within three working days, if any, and get the same listed on the e-portal of this Adjudicating Authority.

Let this matter be posted to 10.04.2024 along with remaining IAs.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**